

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-35/1999/ 703 /A

From :- Smti. Jayashree Bora
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Pranjal Bora,
Presiding Officer, Industrial Tribunal,
Cachar, Silchar.

Dated Guwahati the ^{4th February} ~~4th January~~, 2025.

Sub: **Casual leave.**

Ref:- Letter No. ITS.03/2024/59 dtd. 29.01.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for 2 (two) days casual leave on 05.02.2025 and 06.02.2025, along with station leave permission, from the evening of 05.02.2025 till the morning of 10.02.2025, has been granted. The District & Sessions Judge, Cachar, Silchar, and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-35/1999/704 - 705 /A, dated 4.2.2025

Copy to:

1. The District & Sessions Judge, Cachar, Silchar.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)